

submitted by Maharashtra Government for the declaration of twelve routes, 3,527 Kms. in length, as National Highways as part of the Fifth Plan so as to achieve the target calculated by them according to the "Report of Chief Engineers on Road Development Plan for India (1961—81)". Due to financial constraints and other priority considerations, Government are unable to declare any of the routes as National Highways. A length of 482 Kms of National Highway No. 17 was added in Maharashtra during the Fourth Plan.

**India's assistance to Mongolia for promoting Ayurveda**

\*477. **SHRI DAULAT RAM SARAN:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that Mongolian Government intend to promote Ayurveda through ancient Sanskrit "granths";

(b) whether it is a fact that the Director, Pharmaceutical factory in Ulan Bator, who recently visited India under the cultural exchange programme told journalists in Jaipur on 11th November, 1980 that most of the Mongolian literature was in Tibetan language while the entire knowledge in respect of Ayurveda is contained in Sanskrit granths and efforts were being made to remove this difficulty; and

(c) if so, whether the Government of India will extend cooperation to the Mongolian Government in this field?

**THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND):** (a) to (c). The Chairman of Medicine Factory, Ulan Bator, Mongolia, visited India under the Indo-Mongolian Cultural Exchange Programme, from the 23rd October to 12th November, 1980. During his visit to India he saw the working of Ayurvedic and Unani institutions in the country. While in

Jaipur, on the 31st October, 1980 he addressed a press conference and stated that his country is interested in studying Ayurveda and other Indian systems of Medicine. The literature of traditional medicine is available in the Tibetan language in Mongolia, while in India Ayurvedic literature is mainly in Sanskrit. The Government of India shall extend such cooperation as may be necessary in the translation of the original texts.

**Digha-Calcutta line**

\*478. **SHRI NARAYAN CHOUBEY:** Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a plan to link Digha with Calcutta by rail via Tamluk on the South Eastern Railway;

(b) whether survey has already been conducted in this regard; and

(c) if so, when actual work will start on this project?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-LIKARJUN):** (a) to (c). Howrah and Kharagpur are already connected by a broad gauge Railway line. Preliminary engineering-cum-traffic survey for a new BG link from Kharagpur to Digha was approved in the budget for 1979-80. Digha can be connected with railway system by a number of alignments and the reconnaissance survey conducted in August 1979 revealed that linking Tamluk station on Panskura-Haldia section with Digha via Keshavpur, Nandakuman, Norghat, Contai and Ramnagar appears to be a prospective route. The exact traffic prospects can be assessed only after completion of the detailed traffic survey. Field work has been completed and the recess work for preparation of plans and estimates has been taken up. The survey report is expected to be received shortly.

A decision will be taken after the survey report is received and examined in all aspects including financial viability, availability of funds and clearance by the Planning Commission.

परिवार कल्याण विभाग के स्थायी और अस्थायी कर्मचारी

\* 479. श्री हरिकेश बहादुर : क्या स्वास्थ्य और परिवार कल्याण मंत्री निम्नलिखित जानकारी दगाने वाला एक विवरण सभा पटल पर रखने की कृपा करेंगे :

(क) परिवार कल्याण विभाग में राज्य-वार कितने स्थाई कर्मचारी हैं और कितने अस्थायी कर्मचारी हैं ;

(ख) उन कर्मचारियों की संख्या कितनी है जो पिछले 4-5 वर्षों से कार्य कर रहे हैं लेकिन अब भी अस्थायी हैं; और

(ग) उन्हें स्थाई करने के बारे में सरकार की क्या नीति है ?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री डॉ० शंकरानन्द) : (क) और (ख) . अपेक्षित सूचना राज्य सरकारों से एकत्र की जा रही है और सभा पटल पर रख दी जायेगी ।

(ग) इन कर्मचारियों के राज्य सरकार के कर्मचारी होने के नाते इस मामले पर विचार करना राज्य सरकारों का काम है । वैसे, केन्द्र सरकार ने 1971 और 1977 में दिशा-निर्देश जारी कर राज्य सरकारों को सलाह दी थी कि प्रारंभ में वे परिवार कल्याण के कम से कम 33 प्रतिशत पत्र कर्मचारियों को स्थाई बनाने पर तत्परता से कार्रवाई करें । इन अनुदेशों को अक्टूबर, 1980 में पुनः दुहराया गया है और राज्य सरकारों से इस विषय में तत्काल कदम उठाने का अनुरोध किया गया है । बहुत सी राज्य सरकारों ने परिवार कल्याण के कर्मचारियों को उनके पदों पर स्थाई

बनाने के बारे में कार्रवाई कर भी ली है ।

Purchase of Onge type vessels for Inter-Island Passenger service in Andaman and Nicobar Islands

\*480. SHRI MANORANJAN BHAKTA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) when the proposal for purchase of Onge type vessels was taken up for inter-island passenger and cargo service in the Union Territory of Andaman and Nicobar Islands and when the final order was placed for construction and to whom and also the firm date of delivery of the said vessels;

(b) what measures are going to be taken for providing regular ferry service to different islands from Port Blair and also about the shallow drought islands traffic movements during the time of construction;

(c) whether proper qualified vessels are available at the moment;

(d) if not what measures Government are taking to provide for transport of passengers and cargo; and

(e) whether the present service provided to different islands by the vessels is by duly qualified ships for the safety of human lives and materials and if so, names of such vessels?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) The proposal for the purchase of M.V. 'Onge' type vessels for Inter-Island Passenger and Cargo Service in the Union Territory of A & N Islands was included in the Sixth Five Year Plan of the Territory. The final order for construction of two Onge type vessels has been placed on M/s. Mazagon Dock Limited, Bombay on 5-11-80. As per the terms of the contract for the construction of these vessels, delivery date of the first vessel is 20 months after placing of final